

**Asylum taken in India by Pakistani Crew**

1403. SHRI SAMAR GUHA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a number of Pakistani crew have taken asylum in India ;

(b) if so, their number and the category of such crew ;

(c) whether a foreign ship carrying goods to East Bengal has been kept under vigilance in Calcutta port ; and

(d) if so, the latest position about this ship ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) 8 members of the crew of a Pakistani submarine.

(c) No, Sir.

(d) Does not arise.

**Ordnance Production Board**

1404. SHRIMATI BHARGAVI THAN-KAPPAN :  
SHRI M. M. JOSEPH :  
SHRI TEJA SINGH :  
SWATANTRA :

Will the Minister of DEFENCE be pleased to state :

(a) the organisation and functions of the autonomous Ordnance Production Board set up on the 1st May, 1971 ; and

(b) what are its financial and executive powers ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) A copy of the Memorandum constituting the Board is laid on the Table of the House. [Placed in Library. See No. LT-338/71]

**सिन्दरी उर्वरक कारखाने में कर्मचारियों की छंटनी**

1405. श्री रामावतार शास्त्री : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सिन्दरी उर्वरक कारखाने के कुछ कर्मचारियों की अभी हाल में सरकार ने छंटनी की है ;

(ख) यदि हां, तो उन कर्मचारियों की संख्या कितनी है जिनकी छंटनी की गई है और इसके क्या कारण हैं ;

(ग) क्या कर्मचारियों ने इसके विरोध में प्रदर्शन किया था ; और

(घ) यदि हां, तो छंटनी किये गये कर्मचारियों को रोजगार देने के लिये सरकार ने क्या कार्यवाही की है अथवा करने का विचार है ?

पेट्रोलियम और रसायन मंत्री (श्री पी० सी० सेठी) : (क) से (घ) भारतीय उर्वरक निगम द्वारा की गई किसी प्रकार की छंटनी के बारे में सरकार को जानकारी नहीं है। तो भी, भारतीय उर्वरक निगम से सूचना एकत्र की जा रही है और यथासमय सभा-पटल पर रखी जायेगी।

**Charges against Government of India by Swatantra Party in connection with hijacking of Indian Airlines plane**

1406. SHRI P. K. DEO : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Swatantra Party office bearer levelled certain charges against Government of India for withholding facts concerning the hijacking of the Indian Airlines plane recently ;

(b) whether the Conference of Muslim countries was held in Karachi in December, 1970 where the plane was chalked out for hijacking an Indian plane ; and